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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.10.2018 AT 10.30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA NO. 158,197,255,256 &261/2018 in CP(IB) No. 150/9/HDB/2017 |
| NAME OF THE COMPANY | Ind-Bharat Power (Madras) Ltd |
| NAME OF THE PETITIONER(S) | Rohan Varma Constructions Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Ind-Bharat Power (Madras) Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---------------------------|------------|
| Praveen Kumar Jain | Advocate | praveen.jain@linklegal.in | 9951609064 |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|-----------------------------------|-------------|------------------------------|-----------|
| P. VIKRAM | Advocate | VIKRAM@CULAW chambers.com | vik |
| D.V.A.S. Raju Prasad D. Sarwan | Advocate | 94402 34074 | Prasad |

for Ind Bharat (Madras)

G. Sai Prasad
W. Muralikrishna
for Ind Bharat Super Int

Nithin Bandaru Adv 7032416375

Ashana Madhyala Adv
for Arkay Energy
(Rameshwaram) Ltd.

P. Anil Muthuraji
Counsel for Resolution Applicant Adv 9841314232 P. Sujit

IA No.158,197,255,256 & 261/2018 in
CP(IB)No.150/9/HDB/2017

ORDER

Counsel representing both sides present. At their
request put up the matter on 12.10.2018.


MEMBER JUDICIAL

AS